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(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

....

Registration O.A.No.57 of 1990

Net Ram U.D.C.

....

Applicant

Vs.

Union of India & Others

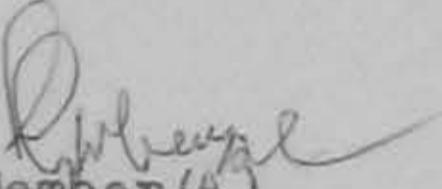
Respondents

Hon'ble Mr. Justice U.C.Srivastava, V.C.

Hon'ble Mr. K. Obayya, Member(A)

(By Hon. Mr. K. Obayya, Member(A))

This application is directed against the transfer order. The applicant and 7 other UDCs ~~were~~ working at Bareilly/Izatnagar were transferred to other stations, vide order dated 7.7.1989 issued by the Chief Engineer Central Command, Lucknow. The transfer order was challenged by other employees in O.A.No.883/1989 which was dismissed by a Bench of this Tribunal of which one of us (Hon'ble Mr.K.Obayya, A.M.) was a member. The grounds urged in this application are similar, and this application is dismissed as governed by O.A.No.883/1989 which was decided earlier on 10.4.1990. No order as to costs.


Member (A)


Vice-Chairman.

Dated: 31.10.91

(sph)